

## S U P R E M E

C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4356/2011  
(From the judgement and order(s) dated 13/08/2010 in CA No.8/2009  
of The HIGH COURT OF BOMBAY)

M/S THAKKER SHIPPING P.LTD.

Petitioner(s)

VERSUS

COMMR.OF CUSTOMS(GENERAL)

Respondent(s)

(With appln(s) for c/delay in filing counter affidavit and prayer  
for interim relief and office report)

Date: 21/10/2011

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)

Mr. Kavin Gulati, Adv.  
Mr. Tarun Gulati, Adv.  
Mr. Rony John, Adv.  
Ms. Shruti Sabbarwal, Adv.  
Mr. Rohan Batra, Adv.  
Mr. Praveen Kumar, Adv.

For Respondent(s)

Ms. Sunita Rani Singh, Adv.  
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Perused the letter.

Let rejoinder affidavit be filed within four  
weeks.

List thereafter.

[ Charanjeet Kaur ]  
Court Master

[ Kusum Gulati ]  
Court Master